

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 11/2011 (HEARING)		T.NAGARAJU Vs JAYAMMA	G. R. BETTASWAMY GOWDA
2	O.S. 13/2013 (HEARING)		H.L.ASHWINI Vs H.T.LAKSHMINARAYANA	B.K.VENKATAKRISHNARAO
3	O.S. 39/2014 (HEARING) IA/1/2014		NAGARAJU Vs LAKSHMAMMA	H.C. PANI
4	EX 36/2015 (HEARING)		Pyarejan alias Khareemkhan Vs Sri.Syed Rafiq	M.Guddappa
5	M.C. 5/2019 (A.D.R.)		Renuka Prasad Vs Chandrakala (Rupa)	Y.G.Shivanna
6	O.S. 4/2010 (ISSUES)		K.G. RAMESH Vs LAKSHMAMMA	C.S.CHANDRASHEKAR B.N.NAGARAJU
7	ECA 7/2014 (ARGUMENTS)		Mansoor Pasha Vs Sabihakhanum	K.H. DYANANDA
8	M.V.C. 1276/2016 (ARGUMENTS)		Sujatha Vs Jayaramu S.G.	Venkatesh Babu
9	M.A. 26/2017 (ARGUMENTS)		Kempamma Vs Jayamma	A.R.Rangaswamy
10	R.A. 49/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		G.H.Venkatesh Vs Prathi	S.U.Singrigowda
11	M.A. 21/2020 (FIRST HEARING)		Chikkathimmaiah Vs Sakamma	Y.R.Harsha
12	O.S. 138/2020 (FIRST HEARING) IA/1/2020		Nagamma Vs Sannamma	Y.H.Ravichandra
13	O.S. 139/2020 (FIRST HEARING) IA/1/2020		H.K.Chandrakala Vs Lakshmi Devi	Y.R.Ravichandra
14	M.V.C. 660/2019 (A.D.R.)		M.N.Nagamma Vs Srinivasa @ Srinivasareddy	B.S.Prakasha
15	O.S. 157/2007 (ARGUMENTS)		SHARADAMMA Vs PREMA	B.K. VENKATAKRISHNARAO VENKATARAMU
16	R.A. 38/2016 (ARGUMENTS)		The Secretary Agricultural Services co.operative Bank Ltd. Vs N.H.Ramanna	

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17	R.A. 16/2012 (JUDGEMENT)		NARAYANAPPA Vs RANGASWAMY	M.GUDDAPPA
18	O.S. 76/2020 (ORDERS)		Narayanaswamy B. Vs Manjunatha N.	Venkatesh
19	O.S. 137/2020 (ORDERS) IA/1/2020		Ningamma Vs Akkamaramma	B.T. Rangaswamy
11.00 AM to 02.00PM				
20	O.S. 32/2008 (SUMMONS)		KIRAN Vs M.P. RAMESHA	NAVEEDA SULTHAN M.GUDDAPPA
21	O.S. 7/2010 (SUMMONS)		KIRAN.B Vs M.P. RAMESH	NAVEEDA SULTHAN M.GUDDAPPA
22	O.S. 33/2012 (SUMMONS)		GIRIYAMMA - RAMAKKA Vs LAKKAMMA	NAVEEDA SULTHAN
23	EX 60/2013 (SUMMONS)		K.B.SURESH Vs THIMMASETTY	D. SATYANARAYANA
24	EX 17/2014 (SUMMONS)		THIMMARAYIGOWDA DEAD BY LRS THIMMAMMA Vs THE LAND ACQUISITION OFFICER TUMKUR	
25	M.C. 21/2020 (NOTICE)		Meenakshi. H.J Vs Shivananda. T.M	B.R. Rangaswamy
26	FDP 2/2002 (HEARING)		SHIVALINGU Vs CHIKKAKOTAMMA	B.K. VENKATAKRISHNA RAO NAVEEDA SULTHAN
27	O.S. 22/2013 (EVIDENCE)		SHARADAMMA Vs THAMMAIAH NANJAPPA	B.K.VENKATAKRISHNARAO
28	M.V.C. 286/2017 (EVIDENCE)		Rangaswamy Vs Sayed Aleem	Imtiyaz Ahamed
29	O.S. 49/2017 (EVIDENCE) IA/1/2017		G. Rajanna Vs Ramanna	B.S. Prakasha
30	M.V.C. 333/2018 (EVIDENCE)		Venkatesh Vs Shivashankar	Chandregowda
31	O.S. 29/2018 (EVIDENCE) IA/1/2018		M.V. Devaraju Vs Padma	L.V. Vijaykumar
32	O.S. 36/2018 (EVIDENCE)		B.R.Bettaswamy Gowda Vs B.R.Shivakumara	Krishnaraj

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33	O.S. 39/2018 (EVIDENCE)		Nanjegowda Vs Ningegowda	S.R. Ramakrishnaiah
34	R.A. 27/2018 (EVIDENCE) IA/1/2018		P.H.Javaregowda Vs Shivanna	B.R. Rangaswamy
35	M.V.C. 1163/2018 (EVIDENCE)		Uma Vs Srinivas K.J	K.H.Dayanada
36	M.C. 47/2019 (EVIDENCE)		Smt. Megha K Vs Y.H. Shivarajkumar	B.R. Rangaswamy
Cases listed below are adjourned due to Covid 19				
37	R.A. 7/2018 (ARGUMENTS)	08-12-2020 (02.45 PM to 05.45PM)	Boraiah Vs Thimmaiah Dead by Lrs	K. M. Thimmappa
38	O.S. 58/2015 (HEARING) IA/1/2015	10-12-2020 (02.45 PM to 05.45PM)	B.N. Nithyananda Swamy Vs B.N. Muralidhar	Devaraju K.L.
39	M.V.C. 267/2019 (EVIDENCE)	14-12-2020 (11.00 AM to 02.00PM)	Mahalakshamma Vs Naveen Kumar	G.R. Kalpana
40	M.V.C. 268/2019 (EVIDENCE)	14-12-2020 (11.00 AM to 02.00PM)	Boregowda Vs Depot Manager, KSRTC,	G.R. Kalpana
41	R.A. 42/2016 (NOTICE) IA/1/2016	11-01-2021 (02.45 PM to 05.45PM)	Rangaswamy G. Vs Gangama alias Doddathayamma	
42	M.V.C. 1155/2016 (NOTICE)	11-01-2021 (02.45 PM to 05.45PM)	Bettaswamy Vs Nagaraj R	
43	EX 9/2017 (NOTICE)	11-01-2021 (02.45 PM to 05.45PM)	Hanumanthappa Vs The Special Land acquisition Officer	Chandre Gowda
44	EX 10/2017 (NOTICE)	11-01-2021 (02.45 PM to 05.45PM)	J.L. Thimmegowda Vs The Special Land Acquisition Officer	Chandre Gowda
45	O.S. 21/2017 (NOTICE)	11-01-2021 (02.45 PM to 05.45PM)	Smt. H.R.Sujatha Vs K.Bhadrapa	Abdul Kareem Parvez
46	O.S. 72/2017 (EVIDENCE) IA/1/2017	11-01-2021 (11.00 AM to 02.00PM)	D. Shanthamani Vs Bhagyamma	Sathisha M.V.
47	O.S. 89/2017 (EVIDENCE)	11-01-2021 (11.00 AM to 02.00PM)	Indian Overseas Bank Vs Ramakrishnaiah	Nisar Ahamed
48	O.S. 36/2015 (SUMMONS) IA/2/2015 IA/1/2015	11-01-2021	Chikkamma Vs Jayamma alias Siddamma	Naveeda Sulthana

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49	R.A. 56/2015 (SUMMONS)	11-01-2021	Shanthamma Vs B. Lingaiah	Narasimhaiah
50	EX 21/2016 (SUMMONS)	11-01-2021	K.B. Gowda Vs The Special Land Acquisition officer.	K.L.Lokesh
51	O.S. 41/2016 (SUMMONS)	11-01-2021	Ningamma Vs Ningamma	B.R. Rangaswamy
52	EX 44/2018 (SUMMONS)	11-01-2021	Meenakshi Vs The National Insurance Co.Ltd	Narendra V
53	EX 48/2018 (SUMMONS)	11-01-2021	Kenchamma Vs Special Land Acquisition officer	N.R.Rajashekar
54	EX 53/2018 (SUMMONS)	11-01-2021	Gangamma Vs Ashoka	K.H.Dayananda
55	O.S. 57/2018 (SUMMONS) IA/1/2018	11-01-2021	Narasaiah K.L Vs Smt. Gangamma	N.H.Ranganatha
56	O.S. 72/2018 (SUMMONS) IA/1/2018	11-01-2021	C.Nagaraju Vs Nanjappa	C.S.Satyanarayana
57	O.S. 78/2018 (SUMMONS) IA/1/2018	11-01-2021	Syed Suhail Vs Syed Waris	Abdul Kareem Parvez
58	O.S. 79/2018 (SUMMONS) IA/1/2018	11-01-2021	Lenkegowda Vs Rangamma	Chikkegowda. C
59	O.S. 86/2018 (SUMMONS) IA/1/2018	11-01-2021	Andanaiah Vs Chikkamma	K.M.Thimmappa
60	O.S. 45/2019 (SUMMONS) IA/1/2019	11-01-2021	H.K.Sridhara Vs H.S.Dharmapal	G.S.Narayana
61	R.A. 28/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-01-2021	Kariyappa Vs Ananthaiah	K.N. Siddegowda
62	M.C. 31/2019 (SUMMONS)	11-01-2021	Narasimhaiah U Vs Smt. Ramya K.C.	Chandrashekar C.S.
63	O.S. 86/2019 (SUMMONS)	11-01-2021	Kishor Gowda B S Vs Somashekar B	T.V.Krishnamurthy
64	O.S. 144/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-01-2021	G.G. Ravindra Vs B.T. Ramesh	Lakshmana

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65	O.S. 153/2019 (SUMMONS) IA/1/2019	11-01-2021	B. Jayaram Vs M. Ramaiah	Lokesh Gowda J.K.
66	O.S. 22/2020 (SUMMONS) IA/1/2020	11-01-2021	Mamatharani K.N. Vs G. Praksha	Suresha N
67	O.S. 24/2020 (SUMMONS)	11-01-2021	Tabasum Banu Vs Asiya Begum T.	Suresha N
68	O.S. 119/2020 (SUMMONS) IA/1/2020	11-01-2021	Huchamma Vs Rajamma	B.G.Ningaraju
69	O.S. 123/2020 (SUMMONS)	11-01-2021	Ganganna Vs Betteswamy	M.Guddappa
70	L.A.C. 338/2016 (NOTICE)	11-01-2021	J.K.Baguraiah Vs Assistant Commissioner	
71	L.A.C. 364/2016 (NOTICE)	11-01-2021	Baaguraiah Vs Assistant Commissioner	
72	FDP 4/2016 (NOTICE)	11-01-2021	Chandrakala Vs B.R. Shivanna	PRAKASH H.G.
73	EX 14/2017 (NOTICE)	11-01-2021	K. Puttaraju Vs Huchahonnaiah since dead by LRs	Keshava S.P.
74	O.S. 27/2017 (NOTICE) IA/2/2017 IA/1/2017	11-01-2021	Dasegowda Vs Venkataramaiah	S.U. Singrigowda
75	O.S. 29/2017 (NOTICE) IA/2/2017 IA/1/2017	11-01-2021	Rangaswamy Raju Vs Venkatapparaju	B.R. Rangaswamy
76	M.V.C. 657/2017 (NOTICE)	11-01-2021	Gopalaiah Vs Amrulla Khan	K.H. Dayananda
77	M.V.C. 659/2017 (NOTICE)	11-01-2021	Jayraj B Vs K. Mayanna	K.H. Dayananda
78	O.S. 44/2017 (NOTICE) IA/2/2017 IA/1/2017 IA/3/2017	11-01-2021	K.M. Yashoda Vs Siddalingamma	K.N. Dayalu Associates
79	O.S. 48/2017 (NOTICE) IA/2/2017 IA/1/2017	11-01-2021	Sunitha P. Vs I.T. Chandraiah	M.R. Natesh kumar

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80	EX 23/2017 (NOTICE)	11-01-2021	Shobha Vs Latha	G.R. Kalpana
81	R.A. 28/2017 (NOTICE) IA/1/2017	11-01-2021	Gangamma Vs Late T.B. Ramaiah	V. Narendra
82	FDP 1/2018 (NOTICE)	11-01-2021	Kamamma Vs Nagaraju	Narasimhaiah
83	O.S. 18/2016 (HEARING) IA/1/2016	11-01-2021	Smt. Parvathamma Vs Shivarudraiah	Ananda Kumar
84	O.S. 52/2016 (HEARING) IA/1/2016	11-01-2021	Siddagamma alias Tayamma Vs Sunilkumar	B.T. Rangaswamy
85	O.S. 47/2017 (HEARING)	11-01-2021	T.N. Ramesh Vs D. Krishnamurthy	Lakshmi Prasad S
86	O.S. 26/2019 (HEARING) IA/1/2019	11-01-2021	Rajashekaramurthy Vs Shivaraju	Narasimhaiah
87	O.S. 38/2019 (HEARING) IA/1/2019	11-01-2021	Lakshmaiah Vs Smt. Gangamma	Chandre Gowda
88	O.S. 45/2018 (EVIDENCE) IA/1/2018 IA/2/2018	11-01-2021	Abdul Jaleel Vs Udhar Kumar	A.R.Rangaswamy
89	O.S. 47/2018 (EVIDENCE) IA/1/2018	11-01-2021	Prasad K.R. Vs Kumari K.H. Darshini	Nisar Ahamed
90	O.S. 49/2018 (EVIDENCE)	11-01-2021	K.C.Shivaraju Vs Naveen Kumar A.B	K.M.Thimmappa
91	O.S. 62/2018 (EVIDENCE)	11-01-2021	Smt. P.Sunitha Vs K.N.Ananthamurthy	S.T.Prasad
92	O.S. 71/2018 (EVIDENCE) IA/1/2018	11-01-2021	Smt. N. Saraswathamma Vs Ningappa	P.R.Dhananjaya
93	R.A. 6/2019 (EVIDENCE) IA/1/2019	11-01-2021	Jayaramaiah Vs Yallaiah	Manjunatha B.G
94	M.A. 4/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	11-01-2021	Puttamma Vs G.T. Rajanna	K.N. Keshava
95	O.S. 65/2018 (ARGUMENTS) IA/1/2018	11-01-2021	G.H.Nagarajaiah Vs Mudalagiriappa	P.Naveen Kumar

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96	R.A. 30/2019 (ARGUMENTS)	11-01-2021	Venkatachalaiah Vs Karigowda	Ranganatha J
97	EX 30/2018 (NOTICE)	12-01-2021	Shameem Unnisa Vs ICICI Lombard General Insurance Co. Ltd.	Venkatesh
98	R.A. 17/2018 (NOTICE)	12-01-2021	P.G.Suresh Vs Smt. Jayalakshamma	H.V. Vishakantegowda
99	M.A. 8/2018 (NOTICE)	12-01-2021	Hanumakka Vs I.G.Ramesha	B.R. Rangaswamy
100	M.V.C. 795/2018 (NOTICE)	12-01-2021	Parvathamma Vs Shanthakumar	Chandregowda
101	EX 51/2018 (NOTICE)	12-01-2021	Shakunthala Vs Shriram General Insurance Co.Ltd.,	K.H.Dayananda
102	EX 66/2018 (NOTICE)	12-01-2021	Smt. Krishnaveni Vs The Special Land Acquisition officer.	P.R.Jayarangaiah
103	EX 10/2019 (NOTICE)	12-01-2021	Ammayamma Vs Sriram General Insurance Co.Ltd	Dayanand K H
104	O.S. 48/2019 (NOTICE)	12-01-2021	Gibhan Khan Vs The state of Karnataka by its Chief Secretary, Vidhana Soudha, Bangalore	Abdul Kareem Parvez
105	R.A. 25/2019 (NOTICE) IA/1/2019	12-01-2021	T H VENKATESH Vs L CHANNAIAH	Lokesh K.N
106	R.A. 33/2019 (NOTICE)	12-01-2021	Thimmegowda Vs Krishnappa	M.Guddappa
107	O.S. 67/2019 (NOTICE) IA/1/2019	12-01-2021	Lakkamma Vs T. Padma	Shivalingaiah
108	M.C. 29/2019 (NOTICE)	12-01-2021	Manju Vs Jayaramu	M.A. Chandraiah
109	M.V.C. 655/2019 (NOTICE)	12-01-2021	Shivanna Vs Thyagaraju.C.B	Lokesha.M
110	Misc 17/2019 (NOTICE)	12-01-2021	Ninganna Vs K N Nataraju	Naveeda Sulthana

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111	R.A. 49/2019 (NOTICE) IA/1/2019 IA/2/2019	12-01-2021	Abhishek Vs H.G.Pramila	Muddahanumegowda S.P.
112	M.A. 21/2019 (NOTICE)	12-01-2021	Seenaiah Vs Pathaiah	G.R. Kalpana
113	M.A. 22/2019 (NOTICE)	12-01-2021	B.K.Narayanamurthy Vs Ramesha	Lokesh K.R
114	Misc 24/2019 (NOTICE)	12-01-2021	Sriramaiah Vs Smt. C.S. Lalitha	Nagaraja M.S.
115	M.V.C. 1180/2019 (NOTICE)	12-01-2021	Bhyrashetty Vs Jabiulla	Venkatesh
116	M.C. 58/2019 (NOTICE)	12-01-2021	Smt. Sumangala Vs G.V. Somappa	Naveen Kumar P
117	Misc 25/2019 (NOTICE)	12-01-2021	Kunnaiah alias Puttaiah Vs Chief Engineer, Minor Irrigation Department, K.R. Circle, Bangalore	Dhananjay Kumar
118	EX 56/2019 (NOTICE)	12-01-2021	Yashodhamma Vs Gangamma	Rangaswamy B R
119	EX 57/2019 (NOTICE)	12-01-2021	Sheshagiri @ Girisha Vs The Managing Director, KSRTC	Rangaswamy.B.R
120	R.A. 3/2020 (NOTICE)	12-01-2021	Channamma Vs Gangdharagowda.B	B.R. Rangaswamy
121	M.A. 3/2020 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	12-01-2021	Gangaraju Vs Ramanna	Venkatesha
122	Misc 3/2020 (NOTICE) IA/1/2020	12-01-2021	Wasim Khan Vs Nazeem Pasha	Shivaprasad G P
123	Misc 4/2020 (NOTICE) IA/1/2020	12-01-2021	Saniya @ Sanika Vs Managing Director KSRTC	Shivaprasad G P
124	Misc 5/2020 (NOTICE) IA/1/2020	12-01-2021	Athique Pasha @ Athiqulla Vs Nazeem Pasha	Shivaprasad G P
125	Misc 6/2020 (NOTICE) IA/1/2020	12-01-2021	Idayath Pasha @ Shaik Mohamood Vs Nazeem Pasha	Shivaprasad G P

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126	Misc 7/2020 (NOTICE) IA/1/2020	12-01-2021	Noushad Pasha Vs Nazeem Pasha	Shivaprasad G P
127	O.S. 7/2020 (NOTICE) IA/1/2020	12-01-2021	Lakshmana Vs Savithramma	Krishnaraj
128	Misc 8/2020 (NOTICE)	12-01-2021	Vishala R. Vs Rangappa	Siddesh H.
129	EX 4/2020 (NOTICE)	12-01-2021	Huchamma Vs The special Land Acquisition Officer, Hemavathi Nala Valaya	Prakash M.L
130	EX 5/2020 (NOTICE)	12-01-2021	Huchamma Vs The Special land Acquisition Officer, Hemavathi Nala Valaya, and Beangaluru-Hassan Railway Line	Prakash M.L
131	EX 8/2020 (NOTICE)	12-01-2021	Najappa Dead by Lrs. Vs The Special Land Acquisition Officer, Hemavathi Nala Valaya Bengaluru-Hassan Railway line Tumkur	Prakash M.L
132	O.S. 21/2020 (NOTICE)	12-01-2021	Jagadeesh singh Vs Govindaiah. Y	Manjunatha B.G
133	M.C. 9/2020 (NOTICE)	12-01-2021	Indramma Vs Narasimhamurthy	G.R. Kalpana
134	Misc 10/2020 (NOTICE) IA/1/2020	12-01-2021	Shivakumar Vs Ningamma	Manjunatha B.G
135	O.S. 46/2020 (NOTICE) IA/2/2020	12-01-2021	Gangaiah M.N. Vs Shivashankar S.N.	lokesh K
136	O.S. 53/2020 (NOTICE) IA/1/2020	12-01-2021	Gangadhara D.K. Vs Krishna	Shankar T.M
137	EX 18/2020 (NOTICE)	12-01-2021	Mohideen Sab Vs The United India Insurance Co.limited	Abdul Rehaman
138	EX 19/2020 (NOTICE)	12-01-2021	Sabeha @ Sabiya Banu Vs Managing Director, K.S.R.T.C.	Abdul Rehaman
139	EX 20/2020 (NOTICE)	12-01-2021	K.R. Shivalingaiah Vs The Special Land Acquisition Officer	B.G. Ramachandra Prasad

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140	O.S. 69/2020 (NOTICE) IA/1/2020	12-01-2021	Harish Y.S. Vs Shankaregowda	B.G. Ramachandra Prasad
141	M.A. 7/2020 (NOTICE) IA/1/2020	12-01-2021	Andanaiah P.N. Vs Boramma	B.G. Ramachandra Prasad

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		<u>02.45 PM to 05.45PM</u>		
1	C.C. 74/2020 (APPEARANCE OF ACCUSED)		Kunigal Police Station Vs Shivaramaiah	App
		<u>11.00 AM to 02.00PM</u>		
2	C.C. 805/2010 (SUMMONS)		HULIYURDURGA POLICE STATION Vs NAVEEN KUMAR @ NAVEEN	K SURESHA
3	C.C. 845/2011 (ARGUMENTS)		Kavitha Vs Manjunath	MUMTAZ AHAMED

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
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02.45 PM to 05.45PM				
1	EX 10/2017 (SUMMONS)		Anathamurthy K.N. Vs Shankar	Nisar Ahamed
2	FDP 8/2017 (SUMMONS)		Kumari Chinmaya Vs Chikkahuchegowda	V. Narendra
3	EX 43/2017 (SUMMONS)		Chandan Vs Aruna	Shankar T.M
4	FDP 25/2017 (SUMMONS)		Ravi Vs Raja aliyas Raju	Nisar Ahamed
5	EX 32/2018 (SUMMONS)		Boraiah Vs Kumar	Naveeda Sulthana
6	EX 39/2018 (SUMMONS)		Canara Bank Vs A.N. Puttaswamy	B.K.V
SS TO DEFT. BY RPAD				
7	O.S. 179/2020 (SUMMONS)		Rathnamma Vs Kavitha	Dhanalakshmi
8	O.S. 209/2020 (SUMMONS)		Nanjappa Vs Hanumaiah	K.M. Thimmappa
SS TO DEFT. BY -SERVICE				
9	O.S. 291/2020 (SUMMONS)		Narasimhamurthy Vs Devibayi	K.M. Thimmappa
WRITTEN STATEMENT				
10	O.S. 207/2020 (SUMMONS) IA/1/2020		Shanthamma G Vs Gangahuchaiah	Chandrashekar C.S.
11	EX 36/2016 (NOTICE)		H.S.Mahadeva Vs Narayanappa	Chandre Gowda
12	O.S. 53/2019 (HEARING) IA/1/2019		Somanna Vs Hombalamma	MOHAN KUMAR H G
13	O.S. 303/2019 (HEARING) IA/1/2019		Saraswathi Vs Hanumamma	Manjunatha B.G
14	O.S. 483/2019 (HEARING) IA/1/2019		C G Siddegowda Vs Nagaraju	Chandre Gowda

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Sri.J Krishna

PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 243/2020 (HEARING) IA/1/2020		Narasamma Vs Thimmamma	M.Guddappa
16	O.S. 7/2005 (JUDGEMENT)		T. RAMESH OTHERS Vs NINGEGOWDA ANOTHER	
<u>11.00 AM to 02.00PM</u>				
SS TO DEFT. BY -SERVICE				
17	O.S. 361/2020 (SUMMONS) IA/1/2020		Hanumaiah Vs Gangahanumaiah	Chikkegowda. C
18	O.S. 385/2020 (SUMMONS)		Sharadamma Vs Chikkathapasaiah	M.A. Chandraiah
19	O.S. 391/2020 (SUMMONS) IA/1/2020		H K Gangadhara Vs Kenchaboraiah	Rajesh G.A.
20	O.S. 227/2012 (EVIDENCE)		K.R. NIRMALA. Vs K.R. MANJULA.	M. MALLIKARJUNAIAH K.NISAR AHAMED
21	P and SC 5/2016 (EVIDENCE)		H.G.Nagamani Vs Puttamma	K.M. Thimmappa
22	O.S. 33/2018 (EVIDENCE) IA/1/2018		Shivananjegowda Vs Shivalingaiah	Narasimmaiah
23	O.S. 45/2018 (EVIDENCE)		H.T. Srinivasamurthy Vs H.T. Krishnappa	
24	O.S. 311/2018 (EVIDENCE)		M.G.Ramanna Vs Gangamma	B.R. Rangaswamy
25	Misc 19/2018 (EVIDENCE)		Anjanappa Vs Doddamma	G.S. Narayana
26	O.S. 473/2018 (EVIDENCE)		Narasegowda Vs Gopalaiah	K.M. Thimmappa
27	O.S. 531/2018 (EVIDENCE) IA/1/2018		Sri Doddaiiah Vs The State of karnataka	Chandre Gowda
28	O.S. 23/2019 (EVIDENCE) IA/1/2019		Nandiri Vs Suresha	M.A. Chandraiah

CROSS EXAMINATION OF DW

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Sri.J Krishna

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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 319/2012 (EVIDENCE)		KAMALAMMA Vs GANGAMMA	J. RANGANATH
30	O.S. 73/2015 (EVIDENCE) IA/1/2015		Lakshmana Vs S. Nagaraj	S.U.S.
CROSS EXAMINATION OF PW				
31	O.S. 433/2012 (EVIDENCE)		MANJULA Vs VENKATARAMANIAH	NARASIMHAI AH B R NARAYANAGOWDA
32	O.S. 511/2017 (EVIDENCE) IA/1/2017		Mahalakshmi R. Vs Kaveramma	Venkatesh
DEFN EVIDENCE				
33	O.S. 75/2015 (EVIDENCE) IA/1/2015		Bettaswamy Vs S. Nagaraju	S.U.S.
FURTHER EVIDENCE FOR DEFND				
34	O.S. 191/2016 (EVIDENCE) IA/1/2016		Krishanappa Vs Shivaramegoiwda	Shankar T.M
35	O.S. 251/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Puttakalamma @ Puttamma Vs H.G. Nagamani	V.Dalapathy
36	O.S. 567/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Suresh Vs S.N. Narayana	A.R.Rangaswamy
AWAIT FURTHER ORDERS				
37	FDP 3/2010 (ORDERS)		KAMALAMMA Vs SHESHAIAH	H.M.B
Cases listed below are adjourned due to Covid 19				
38	EX 14/2017 (NOTICE)	28-01-2021	K.R.Dhananjayea Vs H.L.Narayana	Lakshman Shetty
39	EX 21/2017 (NOTICE)	28-01-2021	Y.S Shivamurthy Vs Venkataramanappa	K.M. Thimmappa
40	EX 11/2018 (NOTICE)	28-01-2021	TAPMCMS President and Secretary Vs President	Naveeda Sulthana

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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	EX 54/2019 (NOTICE)	28-01-2021	K.R.Keshavamurthy Vs H.L.Narayana	Lakshmana
42	Misc 5/2020 (NOTICE) IA/1/2020	28-01-2021	K Mumtaz Vs Hussain Bi	Abdul Kareem Parvez
43	EX 5/2020 (APPEARANCE OF PARTY)	28-01-2021	T C Umadevi Vs Ramanna	B.G. Ramachandra Prasad
44	EX 17/2017 (HEARING)	28-01-2021	Maribettaswamy Vs C.M.Shivalingaiah	Chandre Gowda
45	EX 1/2018 (HEARING)	28-01-2021	Sumithra S. Vs Sujatha	B.R. Rangaswamy
46	FDP 7/2018 (HEARING)	28-01-2021	Kum. A.P. Pavithra Vs A.P.Prabhakara Guptha	B.R. Rangaswamy
47	EX 17/2018 (HEARING)	28-01-2021	Krishnappa Vs Shivanna	Rajesh G.A.
48	EX 29/2018 (HEARING)	28-01-2021	Mohankumari P.V Vs Lakshamma	Shankar T.M
49	O.S. 551/2019 (EVIDENCE) IA/1/2019	28-01-2021	Krishnegowda Vs Honnappa	Venkataramu
50	O.S. 343/2020 (EVIDENCE) IA/1/2020	28-01-2021	Gurunanjaiah Odeyar Vs Mahadevaiah	L.V. Vijayakumar
AWAIT FURTHER ORDERS				
51	EX 36/2018 (ORDERS)	28-01-2021	Veeranna Vs Gangadharaiah	Rajesh G.A.

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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 953/2016 (ORDERS)		G.N.Ramachandra Vs Gangadhraiah	Chikkegowda. C
11.00 AM to 02.00PM				
2	C.C. 1279/2014 (APPEARANCE OF ACCUSED)		V.B. BETTASWAMY Vs B.N. GANGADHARA	GANGADHARA
Cases listed below are adjourned due to Covid 19				
3	C.C. 668/2017 (NOTICE)	28-01-2021	Ashok Kumar K.N Vs Shivanna S.D	Preetham David G
4	C.C. 1043/2019 (NOTICE)	28-01-2021	Shivanna B M Vs Afsar Khan	Lakshman Shetty
5	Crl.Misc. 189/2020 (NOTICE) IA/1/2020	28-01-2021	Latha T M Vs Nagaraju C R	Singaiah S.H
6	C.C. 1332/2018 (FOR HBC)	28-01-2021	Kunigal Police Station Vs Krishnamurthy	Kunigal PS
7	C.C. 816/2016 (APPEARANCE OF ACCUSED)	28-01-2021	R.Venkataramaiah Vs M.P.Suryakumar	Rajesh G.A.
8	C.C. 314/2018 (APPEARANCE OF ACCUSED)	28-01-2021	Srinivas M.S Vs Kumar M C	Thammanagowda
9	C.C. 334/2018 (APPEARANCE OF ACCUSED)	28-01-2021	Gangaguddaiah B.G Vs Nagaraj K.R	Harish H.G
10	C.C. 464/2018 (APPEARANCE OF ACCUSED)	28-01-2021	Murthy K.R Vs Sadhik aliyas Giddu Sab	Shivaprasad G.P
11	C.C. 1091/2019 (APPEARANCE OF ACCUSED)	28-01-2021	Channakeshava B S Vs Manjula	Thammanagowda
12	C.C. 1129/2019 (APPEARANCE OF ACCUSED)	28-01-2021	Asif Ali Vs Syed Apsar	Abdul Rehaman
13	C.C. 1148/2019 (APPEARANCE OF ACCUSED)	28-01-2021	Kunigal Police Station Vs Lukaiah T	A.P.P
14	C.C. 214/2020 (APPEARANCE OF ACCUSED)	28-01-2021	Rangegowda K C Vs Thimmaiah	Shivaprasad G.P

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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 215/2020 (APPEARANCE OF ACCUSED)	28-01-2021	G Naganna Vs Ravi M L	M.Guddappa
16	C.C. 417/2017 (FRAMING OF CHARGE OR PLEA)	28-01-2021	Kunigal Police Vs Ramachandraiah alias Kariya	
17	C.C. 513/2018 (FRAMING OF CHARGE OR PLEA)	28-01-2021	Ecovinal International Pvt. Ltd. Vs Nagaraj T.	Mumtaz Ahamed
18	C.C. 326/2019 (FRAMING OF CHARGE OR PLEA)	28-01-2021	Kunigal Police Station Vs Chetankumar B	A.P.P

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Smt. Anitha O.A.
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
AWAIT SUMMON/NOTICE				
1	O.S. 2/1999 (SUMMONS)		SIDDALINGAMMA Vs MUDDAHANUMAI AH	
2	FDP 1/2007 (NOTICE)		MARIYAMMA Vs CHIKKA @ CHIKKARAJU	ABDUL KAREEM PERVEEZ
3	O.S. 10/2011 (APPEARANCE OF PARTY)		R CHALUVA RAJAMMA Vs LAKSHMAMMA	SRI. Y.K. YALLAPPA VENKATARAMU
4	O.S. 386/2008 (HEARING)		R ISHWARYA Vs SEETHARAMAIAH	B.K. RANGASWAMY MUMTAZ AHAMED
5	O.S. 180/2010 (HEARING)		P R SRINIVASMURTHY Vs K R RAJANNA	NATESH KUMARA G A RAJESH
6	O.S. 124/2014 (HEARING) IA/1/2014		RANGASWAMY Vs KALASHANAIAH	
7	FDP 23/2018 (HEARING)		Kaveri Grameena Bank Vs Nagaraju.B.K.	Lakshmana
8	O.S. 20/2012 (A.D.R.)		GANGALAKSHMAMMA Vs JAYARAMAIAH	
9	O.S. 316/2013 (A.D.R.) IA/1/2013		JAYAMMA AND ANOTHER Vs H.R. REVANNA AND OTHERES.	M.GUDDAPPA
10	EX 32/2013 (A.D.R.)		PRAKASHA Vs THIBBAIAH	JAYALAKSHMI.H.
11	O.S. 350/2015 (A.D.R.) IA/1/2015		Ahmad Ulla Khan Vs Adib Unnisa	Abdul Kareem Parvez
12	O.S. 118/2020 (A.D.R.)		A.R Lakshminarayana Vs Ningamma	Harsha B.S
CROSS EXAMINATION OF DW				
13	O.S. 230/2010 (EVIDENCE)		THAJUDEEN Vs MOHAMMED YOUSUFF	B.G.RAMACHANDRAPRASAD D. SATYANARAYANA
CROSS EXAMINATION OF PW				
14	O.S. 332/2009 (EVIDENCE)		CHOWDAMMA Vs NINGAPPA	A.R. RANGASWAMY NARASIMHAIAH
15	O.S. 188/2013 (EVIDENCE) IA/1/2013		SIDDALAIGAIAH Vs BHIMABAI	B R RANGASWAMY

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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 384/2020 (ARGUMENTS)		Krishna H R Vs Puttaswamy alias Puttaswamaiah	C L vasanth kumar
ARGUMENTS BY ADV. PLFFS.				
17	O.S. 406/2012 (ARGUMENTS)		LAKSHMIDEVAMMA @ GANGAMMA Vs KUM. GANGAMMA	V.NARENDRA
FURTHER ARGUMENTS				
18	O.S. 340/2015 (ARGUMENTS) IA/1/2015		H.c. Kempashetty Vs Chikkathayamma	Naveeda Sulthana
HEARING ON IA				
19	O.S. 170/2020 (ARGUMENTS) IA/1/2020		Shivanna Vs Gangadharaiah	D. SathyaNarayana Odeyar
20	O.S. 226/2017 (A.D.R.)		B.B.Rajanna Vs Thimmamma	K.M. Thimmappa
Cases listed below are adjourned due to Covid 19				
21	O.S. 266/2020 (SUMMONS)	20-01-2021	Chikkanna T D Vs Jayamma	N.R. Rajashekar
22	O.S. 330/2020 (SUMMONS) IA/1/2020	20-01-2021	G Padmavathi Vs Thimmakka	K.H. Dayananda
23	O.S. 338/2020 (SUMMONS) IA/1/2020	20-01-2021	Mayamma Vs Thibbaiah	B.R. Rangaswamy
24	O.S. 352/2018 (NOTICE)	20-01-2021	C.N.Shivanna Vs C.N.Siddaiah	D. SathyaNarayana Odeyar
25	O.S. 92/2019 (NOTICE) IA/1/2019	20-01-2021	Chikkamma Vs M C Govindaiah	B.R. Rangaswamy
26	O.S. 336/2020 (HEARING) IA/1/2020	20-01-2021	Ajamiladevi Vs Mayanna	K.H. Dayananda
27	O.S. 48/2020 (EVIDENCE) IA/1/2020	20-01-2021	C S Yogesh Kumar Vs The Chief Oficer	H.C. Pani

Dangling IA:

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ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 779/2020 (APPEARANCE OF PARTY)		Amruthur Police Station Vs Jayarama	A.P.P
2	C.C. 780/2020 (APPEARANCE OF PARTY)		Amruthur Police Station Vs Ananda	A.P.P
3	C.C. 1311/2016 (PLEA)		Amruthur police Vs Rajitha	
4	C.C. 776/2020 (PLEA)		Amruthur Police Station Vs Prasanna	A.P.P
5	C.C. 777/2020 (PLEA)		Amruthur Police Station Vs Gururaj	A.P.P
6	C.C. 778/2020 (PLEA)		Amruthur Police Station Vs Kumar	A.P.P
7	C.C. 781/2020 (PLEA)		Amruthur Police Station Vs Devaraju	A.P.P
8	C.C. 782/2020 (PLEA)		Amruthur Police Station Vs Santhosh	A.P.P
9	C.C. 783/2020 (PLEA)		Amruthur Police Station Vs Satheesha	A.P.P
10	C.C. 784/2020 (PLEA)		Amruthur Police Station Vs Shekar	A.P.P
11	C.C. 785/2020 (PLEA)		Amruthur Police Station Vs Shashikumar	A.P.P
12	C.C. 786/2020 (PLEA)		Amruthur Police Station Vs Satheesh	A.P.P
13	C.C. 787/2020 (PLEA)		Amruthur Police Station Vs Siddesha	A.P.P
14	C.C. 25/2019 (A.D.R.)		Ningamma Vs Saiyad Saleem Pasha	Jayalakshmi .H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 1319/2013 (EVIDENCE)		Amruthur police Vs Girisha	
16	C.C. 899/2014 (EVIDENCE)		AMRUTHUR PS Vs LAKSHMANA	Y.R.Harsha
17	C.C. 926/2014 (EVIDENCE)		AMRUTHUR P.S. Vs MARIYAPPA AND ANOTHER	
18	C.C. 608/2015 (ARGUMENTS)		HULIYURDURGA PS Vs Rajesha	
FURTHER ARGUMENTS				
19	CrI.Misc. 679/2016 (ARGUMENTS) IA/1/2016		Mayamma aliyas Kalavathi Vs Chaluvaraju K.V aliyas Sandesh	D. Danalashmi
20	CrI.Misc. 375/2014 (APPEARANCE OF ACCUSED)		parvathamma Vs Shivalingaiah	G.V.G
Cases listed below are adjourned due to Covid 19				
21	C.C. 129/2015 (SUMMONS)	20-01-2021	S.M Manjunath Vs M.H . Ravikumar	K.Nisar Ahmed
22	C.C. 836/2016 (SUMMONS)	20-01-2021	Rajesh Vs Gurudath Y .L	Ramesh K.H.
23	C.C. 1303/2016 (SUMMONS)	20-01-2021	Huliyurdurga Police Vs Balaji N.R	
24	C.C. 768/2018 (NOTICE)	20-01-2021	Huchegowda K.J Vs Shivaprakash	Yogish H.B
25	CrI.Misc. 45/2019 (APPEARANCE OF PARTY)	20-01-2021	P C Nanjmma Vs Chikkahanumanthappa	Dhanalakshmi D
26	C.C. 230/2020 (HEARING)	20-01-2021	Huliyurdurga Police Station Vs Eswara aliyas Jade	A.P.P
27	CrI.Misc. 273/2020 (HEARING)	20-01-2021	Kumari. Monika Vs Nagesha	K.N. Ramachandraiah
28	C.C. 364/2016 (EVIDENCE)	20-01-2021	Amruthur P.S. Vs Karilakkegowda	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 1099/2016 (EVIDENCE)	20-01-2021	Amruthur Police Vs Sathisha P.	
30	C.C. 1354/2016 (EVIDENCE)	20-01-2021	Amruthur Police Vs Girisha H.T	
31	C.C. 178/2017 (EVIDENCE)	20-01-2021	HDPS Vs Shek Sheksha Vali	
32	C.C. 1367/2018 (EVIDENCE)	20-01-2021	Huliyurdurga Police Station Vs Mahalingaiah	APP
33	C.C. 465/2019 (EVIDENCE)	20-01-2021	Huliyurdurga Police Station Vs Ananda aliyas Kariya	A.P.P
34	C.C. 404/2015 (APPEARANCE OF ACCUSED)	20-01-2021	HDPS Vs T.A.Srinivasmurthy	
35	C.C. 727/2015 (APPEARANCE OF ACCUSED)	20-01-2021	HULIYURDURGA PS Vs Ramkrishnaiah	
36	C.C. 995/2015 (APPEARANCE OF ACCUSED)	20-01-2021	RIZWANPASHA Vs K.C.Narasimhaiah	Nizam Pasha
37	C.C. 29/2016 (APPEARANCE OF ACCUSED)	20-01-2021	Amruthur P.S. Vs Rajesh Y.S.alias Rajeshprasad Y.S.	
38	C.C. 109/2016 (APPEARANCE OF ACCUSED)	20-01-2021	Amruthur P.S. Vs Ananda Patel	
39	C.C. 282/2016 (APPEARANCE OF ACCUSED)	20-01-2021	AMRUTHUR P.S. Vs Sanjay Babu Alimani	
40	C.C. 251/2017 (APPEARANCE OF ACCUSED)	20-01-2021	Amruthur Police Vs Sharth Kumar K.P aliyas Raju	
41	C.C. 786/2017 (APPEARANCE OF ACCUSED)	20-01-2021	B.R Govinda Raju Vs Jayaram	Fayaz sab
42	C.C. 1383/2017 (APPEARANCE OF ACCUSED)	20-01-2021	Yeshwanth B.Y Vs Mallesh	
43	C.C. 332/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Amruthur Police Station Vs Abhishek	A.P.P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	C.C. 539/2019 (APPEARANCE OF ACCUSED)	20-01-2021	H N Nataraj Vs Gopaldaswamy	K.M. Thimmappa
45	C.C. 633/2019 (APPEARANCE OF ACCUSED)	20-01-2021	S V Maraiah Vs Venkateshaiah S H	B V Venkatakrishna Rao
46	C.C. 664/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Husenpeeran B	A.P.P
47	C.C. 754/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Rukkamma Aliyas Rukku	A.P.P
48	C.C. 910/2019 (APPEARANCE OF ACCUSED)	20-01-2021	The Labour Inspector Vs Dasegowda	A.P.P
49	C.C. 913/2019 (APPEARANCE OF ACCUSED)	20-01-2021	H Devendra Vs H V Ananda	Rajesh G.A.
50	C.C. 921/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Prakasha	A.P.P
51	C.C. 924/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Venkateshanaika	A.P.P
52	C.C. 983/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Tejas Gowda K R	A.P.P
53	C.C. 991/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Veerabhadraiah H E Vs Shantha K V	M.Guddappa
54	C.C. 994/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Vyramudi Vs Chandrashekar C	S.U. Singrigowda
55	C.C. 995/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Srinivasa S	A.P.P
56	C.C. 997/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Channakeshava H H	A.P.P
57	C.C. 1027/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Devaraja	A.P.P
58	C.C. 1041/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Shivaraju H	A.P.P

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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	C.C. 1056/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Jagadeesh Vs Ramya	C L vasanth kumar
60	C.C. 1079/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Vasanthakumar N J	A.P.P
61	C.C. 1085/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Puttaswamy	A.P.P
62	C.C. 1097/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs George Madal Yi Muttu	A.P.P
63	C.C. 1157/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Excise Police Vs Lohitha	A.P.P
64	C.C. 1167/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Chandrashekar R Vs Vishakantamurthy	Shivanna
65	C.C. 1393/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Lakshmana Vs Manohara V J	B.R. Rangaswamy
66	C.C. 1440/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Krishna N S Vs Chaluvaraju	Yogish H.B
67	C.C. 1450/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Amruthur Police Station Vs Yogesha L	A.P.P
68	C.C. 1452/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Mahamad Dastageer	A.P.P
69	C.C. 1453/2019 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Hemaraju A B	A.P.P
70	C.C. 68/2020 (APPEARANCE OF ACCUSED)	20-01-2021	C V Basavaraju Vs Shivakumar	Rajesh G.A.
71	C.C. 163/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Excise Inspector Kunigal Vs Somashekar	A.P.P
72	C.C. 173/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Amruthur Police Station Vs Kantha K M aliyas Kantharaju	A.P.P
73	C.C. 174/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Amruthur Police Station Vs Bettaswamy	A.P.P

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Smt. Anitha O.A.

ADDL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
74	C.C. 178/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs K T Manjunatha aliyas Manja	A.P.P
75	C.C. 244/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Nagaraja	A.P.P
76	C.C. 245/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Guddaiah	A.P.P
77	C.C. 313/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Anil Kumar	A.P.P
78	C.C. 314/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Srinivasa	A.P.P
79	C.C. 315/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Amruthur Police Station Vs Karibasanna P	A.P.P
80	C.C. 414/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Amruthur Police Station Vs Yogananda H K	A.P.P
81	C.C. 417/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Amruthur Police Station Vs Pramod A H	A.P.P
82	C.C. 418/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Srinivasa	A.P.P
83	C.C. 419/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Amruthur Police Station Vs Vasim	A.P.P
84	C.C. 444/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Waseem Pasha	A.P.P
85	C.C. 445/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Parashurama Madikeshwar	A.P.P
86	C.C. 446/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Krishnamurthy	A.P.P
87	C.C. 447/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Lakshmaiah Shetty aliyas Raju	A.P.P
88	C.C. 448/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Lokesha U C	A.P.P

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
89	C.C. 449/2020 (APPEARANCE OF ACCUSED)	20-01-2021	Huliyurdurga Police Station Vs Attakoya K	A.P.P
90	CrI.Misc. 18/2020 (FIRST HEARING) IA/1/2020	20-01-2021	Pavithra S N Vs Kumaraswami	Chandranna K.G
91	C.C. 820/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Huliyurdurga Police Station Vs Lokesh	A.P.P
92	C.C. 666/2019 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Huliyurdurga Police Station Vs Bettaswamy	A.P.P
93	C.C. 237/2016 (EVIDENCE)	20-01-2021	HULIYURDURGA PS Vs Prakasha	

Dangling IA: